

# HIGH COURT OF CHHATTISGARH : BILASPUR

## ORDER

No. 285/Confdl./2011  
II-2-1/2011

Bilaspur, dated the 04/04/2011

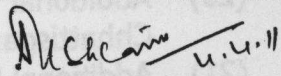
The following Member of Higher Judicial Service, as specified in Column No. (2), is hereby posted on the post of Special Judge, as mentioned in column No. (6) of the table below, of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Radhakishan Agrawal, I Additional District & Sessions Judge	Durg	Durg	Durg	Special Judge under S.C. & S.T. (P.A.) Act

BY ORDER OF THE HON'BLE HIGH COURT

  
(A.K.SHRIVASTAVA)  
REGISTRAR GENERAL

Endt. No. 286/Confdl./2011  
II-2-1/2011

Bilaspur, dated the 04/04/2011

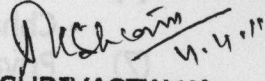
Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information
- (3) Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd.2/-

(2)

- (8) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S.Bhavan, Shastri Chowk, Raipur for information and necessary action.
- (17) Shri Radhakishan Agarwal, I Additional District & Sessions Judge, Durg, for information and compliance.
- (18) District & Sessions Judge, Bilaspur/Bastar (Jagdalpur)/ Mahasamund/ Raigarh/ Korba/ Raipur/ Kabirdham (Kawardha)/ Rajnandgaon/ Durg/ Dhamtari/ Uttar Bastar (Kanker)/ Dakshin Bastar (Dantewara)/ Janjgir-Champa/ Surguja (Ambikapur)/ Koriya (Baikunthpur)/ Jashpur for information.
- (19) Shri Prabhat Kumar Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Near Gandhi Chowk, (old Malaria office), Raipur, and Secretary, Chhattisgarh Nyayadhis Sangh for information.
- (20) Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
- (26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
- (28) Contoller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(A.K.SHRIVASTAVA)  
REGISTRAR GENERAL